

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 1152/2017

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.860/2018-INTERVENTION/IMPLEADMENT and IA No.863/2018-INTERVENTION/IMPLEADMENT and IA No.875/2018-INTERVENTION/IMPLEADMENT and IA No.1130/2018-INTERVENTION/IMPLEADMENT and IA No.1520/2018-INTERVENTION/IMPLEADMENT and IA No.32852/2018-INTERVENTION/IMPLEADMENT and IA No.32853/2018-PERMISSION TO APPEAR AND ARGUE IN PERSON[PETITIONER IN PERSON])

Date : 04-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Ashwani Kumar Dubey, AOR

For Respondent(s)

Mr. R Venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. Balbir Singh, A.S.G.
Mr. Rajat Nair, Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Chinmayee Cahndra, Adv.
Ms. Saudamini Sharma, Adv.
Mr. Anandh Venkataramani, Adv.
Mrs. Vijayalakshmi Venkataramani, Adv.
Mr. Vinayak Sharma, Adv.
Ms. Mansi Sood, Adv.
Mr. Chitvan Singhal, Adv.
Ms. Sonali Jain, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Sakshi Upadhyaya, Adv.
Ms. Aparna Singh, Adv.

Mr. Balaji Srinivasan, AOR
Mr. Ashwani Kumar Dubey, AOR

Ms. Archana Pathak Dave, AOR

Mr. Pranav Sachdeva, AOR

Mr. P.c. Sen, Sr. Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 08th August, 2023.

(NIDHI AHUJA)
AR-cum-PS

(NIDHI BHARDWAJ)
BRANCH OFFICER